IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 1023/90.

Between:

1. G.Bhaskar Rao.

2. Mohammed Yousuf.

3. B.Krishna Rao.

4. K. Venkatarao.

5. S.Appala Konda. /

6. G.Lakshmana Rao. /

7. K.Srinivasa Rao.

8. B.Adinarayana. 🗸

.. Apphoants.

Date: 24-6-91.

and

1. The Employment Officer District Employment Exchange, Visakhapatnam.

 The Additional Collector, Customs and Central Excise, Customs House, Visakhapatnam.

Respondents.

For the Applicants: Mr. M. Kesava Rao, Advocate ( protect)
For the Respondents: Mr. N. Bhaskar Rao, Addl. CGSC.
CORAM:

THE HON'BLE MR.J.NARASIMHA MURTY : MEMBER(JULL)

AND

THE HON'BLE MR.R.BALASUBRAMANATAN : MEMBLR(ADMN)

The Tribunal made the following Order:-

This O.A. is posted for dismissal today. The learned counsel for the applicant called absent. Shri N. Chaskar Rao, representes the Respondents. The O.A. is dismissed for non-compliance for the Court Order.

Deputy Registrar(0)

 $T_{\mathcal{O}}$ 

1. The Employment Officer,
District Employment Exchange,
Visakhapatnam.

2. The Additional Collector, Customs House, Visakhapatnam. Customs and Central Excise, Customs House, Visakhapatnam.

3. One copy to Mr.M.Kesava Rao, Advocate
9-95, Dwarakapuram, Dilkukhnagar, Hyderabad-16.09

4. One copy to Mr.N.Bhaskar Rao, Addl. CGSC. CAT.Hyd.

5. One spare copy.

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COMPARED BY

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APPROVED 'BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

THE HON BLE MR

V.C.

AND

THE HON'BLE MR.

M(J)

AND

THE HON'BLE MR.J.NARASIMHA MULTY:M(J)

AND '

THE HON'BLE MR.R. BALASUBRAMANIAN:M(A)

DATED: 24- 6 -1991

ORDER JUDGMENT

M.A./R.A./C.A. No.

in

D.A. No. 1023 90 4

T.A.No.

(W.P.No.

Admitted and Interim directions issued.

Allowed.

Contral Administrative To DESPATCH

Disposed of with direct Both 1991

Dismissed.

HYDERABAD BENCH.

Dismissed as wither awh.

Dismissed for default.

M.A.Ordered/Rejected.

No order as to costs.